

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. (IB)-1752(MB)/2017

CORAM : Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **19.04.2018**.

NAME OF THE PARTIES : Bank of Baroda
V/s.
Doshin Water Solutions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I&B Code, 2016.

ORDER

By Order of the Bench, adjourned to **26.04.2018**.

Sd/-

M.K. SHRAWAT
Member (Judicial)

Date :19.04.2018
ug